

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 82/59/HDB/2017
NAME OF THE COMPANY	Sanghi Spinners India Ltd
NAME OF THE PETITIONER(S)	3A Capital Services Ltd
NAME OF THE RESPONDENT(S)	Sanghi Spinners India Ltd & (12) Others
UNDER SECTION	59

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
TAPASHILAL DEORA	PCS	(Stopasvideora@gmailwon	Topors

## Counsel for Respondent(s):

П	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	P-Americandy Reddy	Adu	9246501212	PAReddy

Heard Shri Tapasvilal Deora, Learned PCS for the Petitioner and Shri P. Amarender Reddy and Shri CH Ramesh Babu, Learned Counsels for the Respondent.

At the request of the Learned Counsels, post the case on 24.10.2017.

Member (T)

Member (J)